

Statement 10: Financing of Gross Fiscal Deficit – As per cent to Total – 2014-15 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/Deficit (+)	Gross Fiscal Surplus (-)/Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	68.2	2.7	-6.4	1.5	7.1	3.7	-3.7	—	—	14.8	12.1	100.0
2. Bihar	72.2	11.1	1.8	15.0	2.1	—	1.4	—	—	-1.8	-1.7	100.0
3. Chhattisgarh	69.6	-1.8	0.1	23.5	6.1	2.4	0.5	—	—	-0.8	0.5	100.0
4. Goa	47.2	10.7	-4.8	2.5	10.7	0.5	9.9	6.4	-0.2	-0.9	18.1	100.0
5. Gujarat	86.5	-0.1	-1.4	-0.1	2.9	0.1	7.1	—	3.3	4.4	-2.6	100.0
6. Haryana	115.2	1.0	-3.0	-14.5	2.4	0.3	4.6	-9.8	1.8	-1.2	3.1	100.0
7. Jharkhand	130.8	-3.1	-8.9	-8.3	-2.4	-3.3	32.9	-0.9	1.7	-7.5	-31.0	100.0
8. Karnataka	83.5	4.8	—	3.0	9.6	-0.2	-0.7	—	—	—	0.1	100.0
9. Kerala	88.6	5.5	-0.1	2.0	8.9	-0.1	1.3	-2.7	-1.8	-0.8	-1.0	100.0
10. Madhya Pradesh	61.2	13.0	6.3	2.6	6.6	4.8	-5.2	4.6	2.3	-3.0	6.6	100.0
11. Maharashtra	71.9	6.4	-5.9	-0.7	8.5	-2.3	19.7	—	—	-0.5	2.8	100.0
12. Odisha	48.8	14.9	-0.5	16.7	10.3	9.5	15.0	1.4	-65.1	-1.1	50.2	100.0
13. Punjab	84.2	2.1	-3.5	0.6	19.5	3.3	1.8	-5.2	-1.1	-1.1	-0.6	100.0
14. Rajasthan	55.1	6.8	-6.2	5.2	13.7	—	1.0	—	—	8.8	15.6	100.0
15. Tamil Nadu	87.2	4.0	-2.6	2.9	5.8	4.1	-8.8	0.3	—	-0.2	7.2	100.0
16. Telangana	69.6	8.3	-2.9	0.6	1.7	1.9	23.9	—	—	-3.0	—	100.0
17. Uttar Pradesh	59.8	-2.9	8.1	3.1	19.3	14.3	-3.4	-31.1	-4.2	17.4	19.6	100.0
18. West Bengal	142.3	8.7	-1.6	-0.4	1.8	-0.2	6.2	—	—	2.3	-59.1	100.0
II. Special Category												
1. Arunachal Pradesh	63.7	-5.0	28.8	20.9	2.8	4.4	-63.3	-7.1	-28.8	-38.7	122.5	100.0
2. Assam	53.5	1.9	18.9	5.9	23.9	1.5	6.2	2.5	-1.7	-0.1	-12.5	100.0
3. Himachal Pradesh	41.5	-0.3	2.8	-0.3	17.3	—	3.7	—	—	-4.0	39.3	100.0
4. Jammu and Kashmir	86.5	-4.1	5.4	29.0	60.8	1.8	—	0.9	—	-50.6	-29.8	100.0
5. Manipur	96.7	-8.0	-7.8	1.3	1.8	—	-19.4	—	—	0.2	35.3	100.0
6. Meghalaya	74.4	-1.3	12.4	4.6	35.5	—	2.9	0.5	-25.4	-2.6	-1.1	100.0
7. Mizoram	38.7	0.2	1.4	-2.5	13.8	0.5	3.4	—	2.6	-1.5	43.5	100.0
8. Nagaland	80.9	-1.8	0.7	-2.0	4.1	—	-110.3	—	—	-5.9	134.3	100.0
9. Sikkim	83.8	1.1	3.6	12.9	1.1	1.2	—	—	-2.1	-1.9	0.3	100.0
10. Tripura	43.5	-4.4	-3.1	5.6	29.3	6.1	-1.0	-4.2	0.4	-0.7	28.4	100.0
11. Uttarakhand	64.3	0.2	12.8	9.7	11.9	-1.2	6.2	1.6	-10.5	1.7	3.2	100.0
All States	77.7	4.4	-0.6	2.8	9.1	2.4	4.2	-3.3	-2.5	2.0	3.8	100.0
<i>Memo item:</i>												
1. NCT Delhi	—	—	83.2	—	—	—	—	—	—	—	16.8	100.0
2. Puducherry	84.6	-6.2	-9.8	—	3.9	—	4.4	4.4	3.6	31.4	-16.3	100.0

'-' : Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.

Statements